

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB)-231(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
28.07.2017**

NAME OF THE COMPANY: M/s. Acquisory Consulting LIP V/s. M/s. BCC
Infrastructures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Prashant Jain, Advocate

For the Respondent (s) : None

Order

Notice be issued to the Respondent. Affidavit of service be filed. Dasti.
Returnable on 3rd August, 2017.

-Sd-
(S. K. Mohapatra)
Member (T)

-Sd-
(Ina Malhotra)
Member (J)